

DIVISION BENCH  
COURT - II

S-15

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P.(CAA)/84(KB)2022  
COMP.APPL/21(KB)2024,

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07<sup>TH</sup> MAY 2024**

IN THE MATTER OF	MCPI PRIVATE LIMITED
UNDER SECTION	SEC. 230-232 - SECOND MOTION

**Appearance (via video conferencing/physically)**

Mr. Ratnanko Banerji, Sr. Adv. ] For the Applicant Company  
Mr. D.N. Sharma, Adv. ]  
Ms. Rusha Mitra, Adv. ]  
Mr. Dipen Chatterjee, Adv. ]  
Mr. Sarthak Makkar, Adv. ]

Mr. Soumalya Ganguli, Adv. ] For the Respondent No.1

Ms. Sudarshana Dutta, Adv. ] For the Respondent No.2

**ORDER**

1. Learned Senior Counsel/Counsel for the parties present.

2. **COMP.APPL/21(KB)2024:**

- a. Heard the learned Senior Counsel Mr. Ratnanko Banerji appearing for the Applicant Company. **Reserved for orders.**

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**